

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 426
CP/82/ND/2021

IN THE MATTER OF:

Indian Durobuild Pvt Ltd	...	Applicant
Versus		
Kindle Infraheights Pvt Ltd	...	Respondent

Under Section 131(1)

Order delivered on 16.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the RD	:	Ms. Jyoti Khurana, Mr. Akash Sharma, Adv.
For the ROC	:	Ms. Jyoti Khurana, Mr. Aakash Sharma, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

On mentioning, this matter is taken up for hearing.

Ld. Counsel for the Applicant is present. List the matter on
14.05.2024.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)